

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos. 5328-5329/2021

(Arising out of impugned final judgment and order dated 29-01-2021 in MB No. 2612/2021 & 01-02-2021 in MB No. 2667/2021 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

JAMAL AHMAD

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.86646/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86645/2021-EXEMPTION FROM FILING O.T.)

Date : 05-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Vikas Singh Jangra, AOR

For Respondent(s) Mr. Ravindra Raizada Sr. Advocate, A.A.G.
Mr. Shaurya Sahay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 12.12.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)